GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UN STARREDQUESTION No. 1860 TO BE ANSWERED ON 31.07.2025

COLLATERAL FREE LOAN

1860. SHRI MANICKAM TAGORE B:
SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:
SHRI SURESH KUMAR SHETKAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of functioning Micro, Small and Medium Enterprises (MSMEs) in the country and the number of such enterprises formally registered on the Udyam Portal;
- (b) the steps taken/being taken by the Government to address the issue of lack of access to formal credit for MSMEs particularly those located in rural areas and Tier-II and Tier-III cities;
- (c) the number of MSMEs that have received collateral-free loans under the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) and the Pradhan Mantri MUDRA Yojana (PMMY) during the last three years, State/UTs-wise particularly for the States of Tamil Nadu, Kerala, Andhra Pradesh, Karnataka and Telangana;
- (d) the measures taken/being taken to reduce the delays in payments from large corporates and Government departments to MSMEs which directly impact their liquidity and survival;
- (e) whether the Government has evaluated the effectiveness of the Emergency Credit Line Guarantee Scheme (ECLGS) in supporting micro and small enterprises during the COVID-19 period and thereafter and if so, the details thereof; and
- (f) whether the Government has any plan to improve digital and technological adoption among MSMEs to boost their competitiveness and increase credit access through alternative credit scoring and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a): Udyam Registration Portal was launched on 01.07.2020 with the revised criteria for classification of MSMEs. As on 28.07.2025, the total number of MSMEs registered in all India on the Udyam Registration Portal including Udyam Assist Platform (from 01.07.2020 to 15.07.2025) was 6.59 Crore.
- (b) to (c): To improve the impact of the Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE) Scheme, the Ministry of MSME, Government of India, has introduced reduction in the Annual Guarantee Fee (AGF) by 50%, from the peak rate of 2% per annum to as low as 0.37% per annum w.e.f 01.04.2023. Recently, the government has also enhanced the ceiling of guarantee coverage from ₹5 crore to ₹10 crore and has rationalised the AGF for guarantees above ₹1 crore, with effect from 01.04.2025. Further,

- i. To promote credit flow to MSEs in Identified Credit Deficient Districts (ICDD) as per RBI, CGTMSE offers 10% discount on the Annual Guarantee Fees and extend an additional 5% guarantee coverage.
- ii. CGTMSE introduced 'Special Provision for the Informal Micro Enterprises (IME)' under Credit Guarantee Scheme on 14.02.2024. The guarantee covers credit facilities up to Rs. 20 lakh with 85% coverage, with no primary security required, and a guarantee fee of 0.37% for up to Rs. 10 lakh and 0.45% for Rs. 10 lakh to Rs. 20 lakh.

Moreover, to increase awareness among MSMEs in the country awareness programmes are conducted by the field offices of Ministry of MSME, in coordination with MSME/ Industry Departments of States/UTs concerned and other MSME stakeholders through physical workshops, social media, print media & electronic media for creating wide publicity for increasing participation from all stakeholders.

The details of guarantees extended under the Credit Guarantee (CGS) for last three years Statewise is mentioned in the attached *Annexure-I*.

The State/UTs wise details of the number of loan accounts under Pradhan Mantri Mudra Yogana (PMMY) for last three years is given in *Annexure II*.

- (d): The Government of India has taken a number of measures to ensure timely payment settlements for Micro and Small Enterprises (MSEs) across the country. The Ministry of MSME launched SAMADHAAN Portal on 30.10.2017 for monitoring of the outstanding dues to the MSEs. 161 Micro & Small Enterprises Facilitation Councils (MSEFCs) have been set-up in States/UTs. The monetary limit for onboarding on Trade Receivables Discounting System for Corporates and CPSEs has been reduced to a turnover of Rs. 250 Crore vide Notification S.O. 4845(E) dated 07.11. 2024. Ministry of MSME has recently launched Online Dispute Resolution (ODR) Portal on 27.06.2025 to provide end-to-end digitized resolution of the delayed payment cases.
- (e): Emergency Credit Line Guarantee Scheme (ECLGS) was launched in May, 2020 as part of Aatmanirbhar Bharat Abhiyaan to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises to ease their liquidity position. The Scheme provided for collateral free loans to existing eligible borrowers with 100% guarantee in respect of the eligible amount as per the Scheme guidelines. The Scheme was valid till 31.3.2023.

Several impact assessments have been conducted on the effectiveness of ECLGS. As per a research report dated 23.1.2023 of the State Bank of India on ECLGS, almost 14.6 lakh MSME accounts of which about 93.8% of the accounts were in the micro and small enterprises categories, have been saved from slipping into non-performing asset (NPA) classification due to ECLGS.

(f): In pursuance of the Union Budget 2024-25 announcement, Hon'ble Finance Minister launched New Credit assessment model for MSMEs. The model leverages the digitally fetched and verifiable data and devises automated journeys for MSME Loan appraisal using objective decisioning for all loan applications and model-based limit assessment for both Existing to Bank (ETB) as well as New to Bank (NTB) MSME borrowers. The digital footprints used by the model may include Pan authentication using National Securities Depository Limited (NSDL), Mobile and email verification using OTP, Application Programming Interface (API) fetch of GST data through service providers, Bank Statement Analysis using account aggregator, ITR upload and verification, API enabled commercial and consumer bureau fetch and due diligence using Credit Information Companies (CICs), fraud checks, through APIs, among others. The model is live with all banks with different loan amount threshold.

Government has taken several initiatives to promote digital upgradation and adoption of emerging technologies for greater productivity and competitiveness among MSME across the country. These include Ministry of Electronics and Information Technology platforms like Digi Locker and India AI Datasets Platform aimed at empowering MSME to become resilient, competitive and sustainable by leveraging digital technologies, and Department of Telecommunications networks like BharatNet and PM-WANI for affordable access and last mile connectivity. Ministry of Micro, Small and Medium Enterprises is supporting digital empowerment of MSME through digital registration under Udyam, training in Tool Rooms /Technology Centres for technology adoption, incubation of new ideas and technologies through MSME Innovative scheme and MSE Green Investment for Financing Transformation scheme for promoting investment in green technologies. Components of financial incentives, capacity building and awareness are suitably embedded in the design of the above Government funded schemes.

Annexure referred to in reply to part (b) to (c) of Lok Sabha Unstarred Question No. 1860 for answer on 31.07.2025.

	Credit Guarantee Scheme – Number of GUARANTEES APPROVED							
Sl. No.	States / UTs	FY 2022-23	FY 2023-24	FY 2024-25				
1	ANDAMAN & NICOBAR ISLANDS	495	600	655				
2	ANDHRA PRADESH	237,520	79,938	110,323				
3	ARUNACHAL PRADESH	935	981	1,707				
4	ASSAM	21,195	34,556	75,747				
5	BIHAR	42,360	113,262	221,458				
6	CHANDIGARH	1,706	2,459	17,401				
7	CHHATTISGARH	17,733	25,845	40,583				
8	DADRA & NAGAR HAVELI & DAMAN & DIU	505	1,039	1,025				
9	DELHI	21,458	35,127	55,120				
10	GOA	2,826	4,947	6,510				
11	GUJARAT	43,336	106,073	110,039				
12	HARYANA	30,343	48,455	75,244				
13	HIMACHAL PRADESH	14,898	20,600	23,750				
14	JAMMU & KASHMIR	51,431	53,295	47,201				
15	JHARKHAND	21,090	34,800	64,614				
16	KARNATAKA	53,766	135,959	188,144				
17	KERALA	25,761	45,515	68,755				
18	LADAKH	467	637	709				
19	LAKSHADWEEP	25	7	23				
20	MADHYA PRADESH	50,289	75,023	131,490				
21	MAHARASHTRA	66,055	129,892	238,128				
22	MANIPUR	2,268	1,580	1,952				
23	MEGHALAYA	1,410	1,693	2,776				
24	MIZORAM	1,032	1,232	1,472				
25	NAGALAND	1,813	1,563	1,804				
26	ODISHA	34,081	56,392	94,128				
27	PUDUCHERRY	1,087	2,418	4,471				
28	PUNJAB	49,720	81,259	88,991				
29	RAJASTHAN	72,391	85,848	120,424				
30	SIKKIM	765	1,108	1,748				
31	TAMIL NADU	61,883	113,815	179,817				
32	TELANGANA	29,792	41,940	97,292				
33	TRIPURA	3,845	6,523	8,398				
34	UTTAR PRADESH	130,769	247,258	403,938				
35	UTTARAKHAND	16,296	26,361	26,268				
36	WEST BENGAL	54,440	106,073	203,170				
	TOTAL	1,165,786	1,724,073	2,715,275				

Annexure referred to in reply to part (b) to (c) of Lok Sabha Unstarred Question No. 1860 for answer on 31.07.2025.

PMMY- State/UT wise number of A/Cs							
Sl. No	State/UTs	2022-23	2023-24	2024-25			
1	Andaman and Nicobar Islands	3463	3131	3027			
2	Andhra Pradesh	1348593	1588682	1464680			
3	Arunachal Pradesh	17193	26431	36567			
4	Assam	599213	722225	1216262			
5	Bihar	8489231	9631277	7771213			
6	Chandigarh	17261	15585	15724			
7	Chhattisgarh	1114927	1035574	1016177			
8	Dadra and Nagar Haveli	4469	3792	3936			
9	Daman and Diu	1043	1194	2292			
10	Delhi	337476	315625	199513			
11	Goa	42745	42505	27585			
12	Gujarat	1784437	1960464	1570182			
13	Haryana	1218808	1095972	800080			
14	Himachal Pradesh	151733	146471	110348			
15	Jharkhand	2056159	2129193	1668829			
16	Karnataka	5592066	6458940	4943477			
17	Kerala	1781474	1973469	1944890			
18	Lakshadweep	1623	2309	2258			
19	Madhya Pradesh	3701661	3445475	3302774			
20	Maharashtra	5253324	5279979	4462791			
21	Manipur	39744	10666	11452			
22	Meghalaya	24937	31633	35308			
23	Mizoram	23394	28729	26463			
24	Nagaland	15172	21014	32002			
25	Odisha	3922511	3761546	2793890			
26	Pondicherry	98394	133357	85730			
27	Punjab	1259891	1039309	707516			
28	Rajasthan	2977440	2693556	2163626			
29	Sikkim	13805	19290	19185			
30	Tamil Nadu	6406513	7204001	4536967			
31	Telangana	639323	947059	1137388			
32	Tripura	350659	324797	348747			
33	Union Territory of	330963	366142	399396			
	Jammu and Kashmir						
34	Union Territory of Ladakh	9988	11013	12197			
35	Uttar Pradesh	6808721	7679518	5924230			
36	Uttarakhand	445328	445218	338119			
37	West Bengal	5426916	6181872	5526827			
Total		62310598	66777013	54661648			